Road safety week

1128. SHRI VIREN J. SHAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that Road Safety Week was observed throughout the country from January 1, 1992;
- (b) whether it is also a fact that Delhi has recorded the highest number of road accidents in the country and had been categorised as "most dangerous city";
- (c) if so, what was the number of fatal accidents in Delhi as compared with Bombay, Calcutta and Madras during each Of last three years; and

(d) what are the steps Government have taken or propose to take to save the lives of the people due to phenomenal increase in vehicular population particularly two and three wheelers and private buses in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

- (b) No, Sir.
- (c) However, the number of fatal accidents in Delhi were highest as compared to Bombay, Calcutta and Madras Details given below:—

Estal Assidants

		Fatai Accidents		
	1989	1990	1991	
Borbay	430	386	339	
Calcutta	455	448	448 (R)	
Delhi	1416	1559	1651	
Madras	388	481	481 (R)	

(R): repeated figures from the previous year's figures.

(d) The steps taken/ being taken by the Central Government/State Governments are annexed as Statement.

Statement

The Steps taken/being token include:—

- The M.V. Act, 19«8 and the Rules framed thereunder provide for stricter requirements in respect of issuance of driving licences, and stringent penalties for offences.
- Formal training in a driving school is made a pre-requisite for issuance of licence to drive transport vehicles.
- 3. Maximum sate laden weights nave been prescribed for trucks including light commercial vehicles.

- Maximum speed limits have been prescribed for all vehicles except light motor vehicles.
 - Uniform intervals for checking the fitness of vehicles have been pre scribed throughout the country.
 - It is prescribed that road safety devices would be fitted in the vehicles viz. direction indicators with blinker system for vehicles, special lables on carriages carrying dangerous or hazardous goods.
 - 7. A National Road Safety Council has been set up for formulation of road safety measures. State

बिल्ली परिबहन निगम के अन्तर्गत बसें

1139 श्री शंकर बयाल सिंह : डा० जिनेन्द्र कुमार जैन :

क्या **जल-भूतल परिवहन** मंत्री यह बताने की कृपा करेंगे कि:

- (क) दिल्ली परिवहन निगम के स्रंतर्गत बसों की संख्या कितनी है ;
- (ख) इनमें से दिल्ली परिवहन निगम के स्वामित्व वाली बसों की संख्या कितनी है और गैर सरकारी पक्षों के स्वामित्व वाली बसों की संख्या कितनी है; और
- (ग) इन बसों में प्रतिदिन यात्रा करने वाले यात्रियों की अनुमानित संख्या कितनी है भौर दिल्ली परिवहन निगम द्वारा प्रतिमाह विभिन्न स्रोतों से म्रॉजित स्राय का म्रलग-म्रलग व्यौरा क्या है?

जल-भूतल परिवहन मंद्रालय के राज्य मंद्री (श्री जगदीश टाइटलर): (क) ग्रीर (ख) 20-2-1992 को दिल्ली परिवहनं निगम के तहत 4984 बसें चल रही थी जिनमें से 606 बस प्राइवट ग्रापरेटरों की थी।

(ग) जनवरी, 1992 माह के दौरान 44.73 लाख यातियों ने दिल्ली परिवहन निगम की बसों में याता की । दिल्ली परिवहन द्वारा अर्जित प्रतिदिन ग्रौसत ग्राय 54.46 लाख रु० हैं । दिल्ली परिवहन निगम को जनवरी, 1992 के दौरान विभिन्न स्रोतों से हुई ग्राय का व्यौरा निम्न प्रकार हैं:—

स्रोत	लाख रु०	
टिकटों की बिक्री	1292,72	
पासों की बिकी	294.04	
स्कूल बस	31.89	
स्पेशल भाड़ा	4.68	
पर्यटक	0.37	
योग :	1623.70	

Increase in Road Accidents

- 1140. DR. SANJAYA SINH: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the number of road accidents in the country during the last 3 years, till date,, years-wise and State/Union Territory-wise;
- (b) whether the number of road fatalities have gone up during the same period; M so. the details thereof; State/Union Terri-torywis; and
- (c) what are the reasons for the steep rise in the number of Road Accidents/Road Fatalities during the above period and the steps Government have proposed to take to reduce the number of road accidents in the country?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Details at Statement-I. (*See* below)

- (b) Yes, Sir Details at Statement-II. (See below)
- (c) The main causes of road accidents are summarised below:—
 - (i) Rash and negligent driving, nonobservance of traffic regulations, driving under strain or fatigue, drunken driving and defective vision or health.
 - (ii) Fault of the road users like pedestrians or cyclists, due to absence of knowledge about road saftey.
 - (ii) Mechanical defects in vehicles.
 - (iv) Defetive road conditions.
 - (v) Bad whether conditions, and
 - (vi) Increase in the number of vehicles as also rapid urbanisation leading to congestion on roads and heterogenous traffic in the cities, over-loading of vehicles etc.